

**ANNEXURE 1**  
**POLYCHROIC PETROCHEMICALS PRIVATE LIMITED**

List of stakeholders (as on 20<sup>th</sup> February 2019 i.e. Liquidation Commencement Date)

<b>Sr. No.</b>	<b>Name of the Stakeholder</b>	<b>Nature of Stakeholder</b>	<b>Amount Claimed (in Lakhs)</b>	<b>Amount Admitted (in Lakhs)</b>
1.	Bharat Co- Operative Bank (Mumbai) Limited	Secured Creditor	11,861.94	11,861.94
2.		Unsecured Creditor	278.12	278.12
3.	Clariant Chemicals Private Limited	Unsecured Creditor	92.76	74.89
4.	Ducol Organics & Colours Pvt Ltd	Unsecured Creditor	24.24	24.24
5.	Associated Road Carriers Limited	Unsecured Creditor	10.35	10.35
6.	Dhl Logistics Pvt Ltd	Unsecured Creditor	10.68	7.66
7.	Roma Guard Force	Unsecured Creditor	7.74	7.74
8.	Dilip Gopal Gilbile	Unsecured Creditor	7.63	7.27
9.	A.B. Nawal & Associates	Unsecured Creditor	6.22	6.22
10.	Bizsolindia Services Pvt Ltd	Unsecured Creditor	5.40	5.26
11.	Measure Inks Private Limited	Unsecured Creditor	4.10	4.10
12.	Athrav Enterprises	Unsecured Creditor	16.32	3.70
13.	Sun Chemicals	Unsecured Creditor	3.93	3.93
14.	Shree Jay Hanuman Transport	Unsecured Creditor	2.95	2.23
15.	Mark Inks & Paints	Unsecured Creditor	2.16	2.16
16.	PSP Industrial Solutions Pvt. Ltd.	Unsecured Creditor	1.43	0.84
17.	Anupam Heaters and Controls Pvt. Ltd.	Unsecured Creditor	0.82	0.82
18.	Om Sai packaging	Unsecured Creditor	1.31	0.81
19.	Weave Spares	Unsecured Creditor	0.54	0.54
20.	Jaydeep Enterprises	Unsecured Creditor	0.43	0.43
21.	Navnath popat lokhande	Unsecured Creditor	0.61	0.41
22.	Santosh appaji Waydande	Unsecured Creditor	0.70	0.28
23.	Ravinder rajendra gilbile	Unsecured Creditor	0.23	0.22
24.	Hemant Rathi	Unsecured Creditor	1.83	0.76
<b>Total</b>			<b>12,364.75</b>	<b>12,304.91</b>

**ANNEXURE 2**  
**LIST OF CLAIMS RECEIVED AND REJECTED BY THE LIQUIDATOR**

Sr. No.	Name of the Stakeholder	Nature of Stakeholder	Amount Claimed (in Lakhs)	Reasons
1.	Workmen Claim	Unsecured Creditor	256.14	<p>Claim is file for the period <b>September 2016 to December 2018</b>. However, on the commencement of the CIRP, Mr. Anirudha Joshi, Promoter of the Company informed the Liquidator that there are no employees/workmen in the Company and the factory is not in operation since July 2016.</p> <p>Further, there was no office of the Company in Mumbai and during the entire CIRP period, the Liquidator neither come across any workers nor did he receive claims from workers for period prior to the Insolvency Commencement Date nor any claims for wages during the CIRP period.</p> <p>Hence, claims for the period when the person was not in employment of the company cannot be accepted by the Liquidator.</p>
2.	Employee Claim	Unsecured Creditor	181.79	<p>Claim is file for the period <b>July 2017 to February 2019</b>. However, on the commencement of the CIRP, Mr. Anirudha Joshi, Promoter of the Company informed the Liquidator that there are no employees/workmen in the Company and the factory is not in operation since July 2016.</p> <p>Further, there was no office of the Company in Mumbai and during the entire CIRP period, the Liquidator neither come across any workers nor did he receive claims from workers for period prior to the Insolvency Commencement Date nor any claims for wages during the CIRP period.</p> <p>Hence, claims for the period when the person was not in employment of the company cannot be accepted by the Liquidator.</p>
<b>Total</b>			<b>437.93</b>	